

(b) The objectives of the project include:

- Development of Computer assisted learning/teaching and preparation of research material in traditional medicine such as Ayurveda.
- Development of Information System for a comparative account of modern medicine and Ayurveda.
- Development of a Data base for research on medical plants/herbs.
- To provide a bi-lingual interface for the above in Hindi and English.

Proposal has been made to the Department of Electronics for purpose of funding.

(c) and (d): The proposal is under consideration.

(e) Does not arise.

[*Translation*]

Diploma in Tourism

6028. SHRI SARJU PRASAD SAROJ: Will the PRIME MINISTER be pleased to state:

(a) the number of Universities having Post-graduate Diploma courses in Tourism at Present; and

(b) The State-wise details of Universities where it is likely to be introduced in 1990 with number of seats thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a)

and (b). According to the information furnished by the University Grants Commission, at present, 6 universities are offering post-graduate diploma courses in Tourism. The Commission will shortly invite proposals from all universities for development assistance including starting of new courses during the 8th Plan. Decision on starting courses on Tourism can be taken only after these proposals have been received.

[*English*]

Complaints Regarding Irregularities in Purchases

6029. SHRI SUBEDAR: Will the PRIME MINISTER be pleased to refer to the replay given on 2 April, 1990 to Unstarred Question No. 3127 regarding Board of Administration in Kendriya Bhandar and state the details of complaints regarding irregularities in purchases noticed and action taken thereon?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): Complaints relating to irregularities in purchases which had been brought to the notice of Government are as follows:

- 1) The entire purchases of 20.10 crores made during 1987-88 have been done by unauthorised persons from the firms and without the approval of Board of Administration.
- 2) The purchase policies were approved in the absence of elected Director of the Kendriya Bhandar.

The accounts for the year 1987-88 have been audited by the Auditors appointed by the Registrar of Cooperative Societies, Delhi. No adverse comments have been made in their reports.

The revised bye-law enforced with ef-